


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI
Tis Hazari Courts

ORDER

On attaining the age of superannuation **Ms. Mohini Rawat W/o Sh. Ravinder Singh Rawat**, Sr. Judicial Assistant, E.C. No - 12631 shall retire from Government Service with effect from 31/05/2024 (Afternoon).

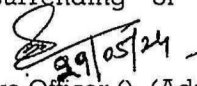

29/05/24
(Sanjay Garg-I)
Principal District & Sessions Judge (HQs)
Delhi

17672-730
No. Admn. II/PF/Ret./2024

Delhi, Dated the 29 MAY 2024

Copy forwarded for information and necessary action to:-

- 1 The Office of the Principal District & Sessions Judge:- West, New Delhi, South, South-East, East, North-East, North, North-West, South-West, Shahdara, Rouse Avenue Delhi/New Delhi.
- 2 The Drawing and Disbursing Officer, South-West District, New Delhi.
- 3 The Accounts Officer/Assistant Accounts Officer, Accounts Branch, South-West District, Dwarka Courts, New Delhi with the direction to inform the Housing Department in case the official is in possession of govt. accommodation.
- 4 The Pay & Accounts Office, through the concerned Accounts Branch.
- 5 The Leave Sanctioning Authority, South-West District, New Delhi.
- 6 The Sr. A.O. (J), A.O. (Judicial), Branch Incharge:- Vigilance & Litigation Branch, District Central & South-West, Delhi/New Delhi.
- 7 Dealing Assistants- ACRs (Admn-I), Seniority & Promotion-JJA & JA (Admn-II), Transfer & Posting (Admn-II)/ District Central, THC, Delhi.
- 8 The Pay Bill Clerk and Service Book Clerk, South-West District, Dwarka Courts, New Delhi, for further necessary action.
- 9 All the PRO/APRO, Tis Hazari Courts/Patala House Courts/KKD Courts/Rohini Courts/Dwarka Courts/Saket Courts, Delhi/New Delhi.
- 10 The Web-Site Committee, Tis Hazari Courts, Delhi.
- 11 Hindi Section, Tis Hazari Courts, Delhi.
- 12 Promotion Cell, Tis Hazari Courts, Delhi.
- 13 Layers Seat, Tis Hazari Courts, Delhi.
- 14 Dealing Official:- General Banch, Central District, THC, Delhi.
- 15 Dealing Official, Misc. Seat, Admn.II, Tis Hazari Courts, Delhi.
- 16 Dealing Official, Pension Cell, South-West District, New Delhi.
- 17 **Ms. Mohini Rawat W/o Sh. Ravinder Singh Rawat**, Sr. Judicial Assistant in Record Room (Criminal), South West District, Dwarka Courts, New Delhi with the direction that before leaving the office you have to handover/clear all the dues/charges in possession with you alongwith all the physical hardware and software articles related to your dealing seat, if any occupied. Further, you are also directed to process regarding surrendering of Govt. Accommodation, if occupied.


29/05/24
Administrative Officer (), (Admn.II)
O/o Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi.